The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, Sir. They are received regularly from the Project authorities.

(b) Does not arise.

COIR AND COIR GOODS

*1077. Shri A. M. Thomas: Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of coir, con fibre and coir products exported from India in the year 1951-52;

(b) the countries to which they were exported and the quantity that was exported to each country;

(c) the value of the quantity exported from India;

(d) what $i_{\rm S}$ the total quantity of the above articles exported in the year, 1952; and

(e) whether Government have gou any scheme to stimulate exports of coir and coir goods?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) to (c). A statement is placed on the Table of the House. [See Appendix V, annexure No. 45.]

(d) 15,809 tons during the 1st quarter of 1952.

(e) The matter is receiving consideration.

Advances to Orissa Government for Hirakud Dam Project

*1078. Shri B. N. Misra: Will the Minister of Planning and River Valley Schemes be pleased to state.

(a) how much money has been advanced to the State of Orissa towards the Hirakud Dam Project and whether the Orissa State Government has paid the interest on the amount advanced up-to-dats;

(b) what is the total cost incurred for the construction of the houses for the staff at the Hirakud Dam Project;

(c) whether the staff pay any charges for lighting in their quarters and also for the rent of the houses;

(d) if so, what amount; and

(e) whether the staff employed in the Hirakud Dam Project are paid any construction allowances and if so at what rate?

The Minister of Finance (Shri C. D. Deshmuth): (a) Government have advanced the following loans to the State of Orissa to enable them to meet the expenditure on the Hirakud Dam Project:—

	Rs. (lakhs)
1948-49	81
1949-50	307
1950-51	439
1951-52	800
Total	1,627

Interest on the above loans are being paid by the State Government regularly.

(b) Rs. 72,35,000.

(c) Staff are allowed rent free quarters and free electricity. Consumption of free electricity has been recently restricted to certain limits for different categories of staff.

(d) Does not arise.

(e) Yes, Sir. A Construction (Compensatory) Allowance of 20 per cent. of pay is paid to all officers in Classes I and II and staff Class III and Class IV subject to the following maximum limits:--

Designation			Maximum limit			
Chief Eng perintendin and Officers lant rank	gЕ	ngineer		150	per m	iensen.
Executive and officers valent rank	B of		Rs.	125		,,
Assistant Engineers, Engineers as of equivale	Assi ad	stant	Rs.	75		
Class III a IV staff				100		

WOOL

***1079. Shri Balwant Sinha Mehta:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of wool produced in India and the percentage thereof produced in Rajasthan; and

(b) whether the traders of Rajasthan have been allowed to export wool outside India in proportion to the production there?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The annual production of wool in India is estimated at 54:53 million lbs a year and Rajasthan's share is 32:5 per cent.

(b) Wool is being licensed freely for export valid for shipment upto 31s